

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2870**  
ANSWERED ON 12.08.2026

**NIRBHAYA FUND UTILISATION**

2870. SHRI KANAD PURKAYASTHA:  
DR. PARMAR JASHVANTSINH SALAMSINH:  
SMT. SADHNA SINGH:  
SHRI SADANAND MHALU SHET TANAVADE:  
SHRI MADAN RATHORE:  
SHRI SANT BALBIR SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the State-wise amount sanctioned and utilised from the Nirbhaya Fund during Financial Year 2025-26;
- (b) the number of One Stop Centres and Women Helplines strengthened or made functional through this Fund during the said period;
- (c) the number of States where additional safety infrastructure projects have been approved under the Fund; and
- (d) the additional steps being taken to expedite utilisation of the Fund for women's safety and protection schemes?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a): The State-wise amount sanctioned and utilised from the Nirbhaya Fund during Financial Year 2025-26 is at **Annexure**.

(b): One Stop Centre (OSC) is a component of the Sambal vertical under the umbrella Mission Shakti. It provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women including rural and tribal areas. A total of 137 OSCs were made functional across the country during the FY 2025-26. Women Helpline (181) provides 24-hour

toll-free telecommunication services to support women in both emergency and non-emergency situations. It offers assistance to women affected by violence and provides information about government schemes and services. Women Helpline (WHL-181) provides 24-hour toll-free telecommunication services to support women in both emergency and non-emergency situations. During FY 2025–26, the Scheme was operational in 35 States/UTs. The State of West Bengal started implementing the Scheme from FY 2026–27.

(c) and (d): Since the inception of Nirbhaya Fund, 49 projects/ schemes sponsored/ received from various Ministries/ Departments of the Central Government and States/ UTs have been appraised by the Empowered Committee (EC) under the Framework for Nirbhaya Fund. The projects/ schemes under Nirbhaya Fund are demand driven. These projects/ schemes have a staggered implementation schedule. They are conceptualized, planned and brought to the Inter-Ministerial Empowered Committee (EC) for appraisal and recommendation. Then the sponsoring Ministry's respective Competent Financial Authority (CFA) gives the approval, after which the allocation of funds from the Nirbhaya Fund is made in the Budget of the sponsoring Ministry/ Department by the Ministry of Finance. For projects/ schemes which require recurring expenditure, funds are released by the sponsoring Ministries upon receipt of Utilisation Certificates (UCs) and Statement of Expenditure (SoE) from the Implementing Ministries/Departments/ State Governments/ UTs, as per provisions of General Financial Rules (GFR). The Inter Ministerial Empowered Committee periodically reviews the status of implementation, and expenditure on approved projects from time to time in conjunction with the concerned Ministries/ Departments/ State Governments/ UTs. The concerned sponsoring Ministries/ Departments/ State Governments/ UTs also monitor the progress of implementation at their own level.

\*\*\*\*\*

**DETAILS OF THE STATE-WISE AMOUNT RELEASED/ UTILISED FROM THE  
NIRBHAYA FUND DURING FINANCIAL YEAR 2025-26**

Amount in Rs Crores

| <b>Sl No</b> | <b>States/UTs</b>                        | <b>Amount Released/ utilized</b> |
|--------------|------------------------------------------|----------------------------------|
| 1            | Andaman & Nicobar Islands                | 0.58                             |
| 2            | Andhra Pradesh                           | 12.73                            |
| 3            | Arunachal Pradesh                        | 6.26                             |
| 4            | Assam                                    | 20.58                            |
| 5            | Bihar                                    | 29.69                            |
| 6            | Chandigarh                               | 0.44                             |
| 7            | Chhattisgarh                             | 16.22                            |
| 8            | Dadra and Nagar Haveli and Daman and Diu | 0.00                             |
| 9            | Delhi                                    | 19.75                            |
| 10           | Goa                                      | 3.30                             |
| 11           | Gujarat                                  | 13.85                            |
| 12           | Haryana                                  | 11.96                            |
| 13           | Himachal Pradesh                         | 9.48                             |
| 14           | Jammu & Kashmir                          | 8.45                             |
| 15           | Jharkhand                                | 4.53                             |
| 16           | Karnataka                                | 71.92                            |
| 17           | Kerala                                   | 35.96                            |
| 18           | Ladakh                                   | 0.38                             |
| 19           | Lakshadweep                              | 0                                |
| 20           | Madhya Pradesh                           | 33.04                            |
| 21           | Maharashtra                              | 13.72                            |
| 22           | Manipur                                  | 3.39                             |
| 23           | Meghalaya                                | 6.65                             |
| 24           | Mizoram                                  | 8.68                             |
| 25           | Nagaland                                 | 16.28                            |
| 26           | Odisha                                   | 36.76                            |
| 27           | Puducherry                               | 1.12                             |
| 28           | Punjab                                   | 9.39                             |
| 29           | Rajasthan                                | 31.75                            |
| 30           | Sikkim                                   | 1.76                             |
| 31           | Tamil Nadu                               | 61.78                            |
| 32           | Telangana                                | 11.07                            |
| 33           | Tripura                                  | 1.71                             |
| 34           | Uttar Pradesh                            | 31.73                            |
| 35           | Uttarakhand                              | 6.98                             |
| 36           | West Bengal                              | 6.17                             |

\*\*\*\*\*